

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.194 of 2010 &
I.A. No. 263 of 2010

Dated : 16th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Paschim Gujrat Vij Company Limited ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri,
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. C.K. Rai for R.2

Appeal No. 2 of 2011 &
I.A. No. 3 of 2011

Paschim Gujrat Vij Company Limited ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri,
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Shikha Ohri Vashishth for R.2

ORDER

The learned counsel for the Appellant has filed additional Written Submissions in both the Appeals today.

The learned counsel for the Respondent seeks some time to file the reply Written Submissions. Accordingly, he is directed to

file same on or before 28.09.2011 after serving copy on the other side.

Post the matter on **29.09.2011** for reporting compliance.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS